

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SINNAR THERMAL POWER LIMITED (UNDER CIRP)
OPERATING IN POWER INDUSTRY AT NASHIK, MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SINNAR THERMAL POWER LIMITED CIN: U70109DL2007PLC157316 PAN: AABCI6188D
2.	Address of the registered office	Basement, A-103, Road No. 4, Mahipalpur Extension, New Delhi-110037
3.	URL of website	https://www.rattanindiapower.com/thermal-power/nashik-power-plant/
4.	Details of place where majority of fixed assets are located	Plot No A-1/1, Musalgaon and Gulvanch Village, IIII SFZ, Sinnar Industrial Area, Taluka Sinnar, District Nashik, Maharashtra - 422112
5.	Installed capacity of main products/ services	Thermal Power Plant having a capacity of 1350 MW [270 x 5 units]
6.	Quantity and value of main products/ services sold in last financial year	The unit is non-operational
7.	Number of employees/ workmen	Total staff on payroll: 30 (excluding security staff engaged through a security agency and other maintenance contractors at site)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be obtained by requesting on email: ip.sinnar@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URI:.	The details can be obtained by requesting on email at ip.sinnar@gmail.com
10.	Last date for receipt of expression of interest	29 th April, 2024
11.	Date of issue of provisional list of prospective resolution applicants	09 th May, 2024
12.	Last date for submission of objections to provisional list	14 th May, 2024
13.	Date of issue of final list of prospective resolution applicants	19 th May, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24 th May, 2024
15.	Last date for submission of resolution plans	23 rd June, 2024
16.	Process email id to submit Expression of Interest	ip.sinnar@gmail.com



(RAHUL JINDAL)
Resolution Professional of Sinnar Thermal Power Limited
Registration No.: IBB/1PA-001/IP-P-02649/2021-2022/14048
AFA Valid till 30.06.2025
Date: 15.04.2024
Place: New Delhi

